

2

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

2

C.P No. 1671/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: Esha Inc  
V/s  
Suditi Design Studio Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

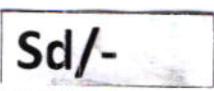
S. No.	NAME	DESIGNATION	SIGNATURE
2	Adv. Kaushal A. Tamhane	Advocate for Applicant.	

ORDER

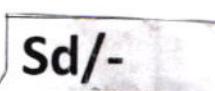
CP 1671/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 23.2.2018, with a direction to the Petitioner to intimate next date of hearing to the Corporate Debtor and file proof of service on next date of hearing.

List this matter on 23.2.2018.

 Sd/-

V. NALLASENAPATHY  
Member(Technical)

 Sd/-

M. K. SHRAWAT  
Member (Judicial)